NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 49(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016

NAME OF THE COMPANY: Sh. Rajat Kumar Bhalotia & ors

Vs.

M/s. Sai Tech Medicare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

1. Rakesh Kurrar, Adv Respondent

Order

Ld counsel for the parties have stated that the matter is posted for hearing before the High Court on 09.09.2016.

List on 27.9.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

01st September, 2016 (P.K. SUD)